aid would continue and that they would not make a compromise on this? I should .like to know how it is that when according to the Prime Minister the arms aid is encouraging the hostile elements in Pakistan, those who do not want the implementation of the Simla Agreement, the Government comes to the conclusion that they are in favour of the Simla Agreement. Have they discounted the fate of the Nehru-Liaquat Ali Pact which was negatived and violated by Pakistan as a result of the U S arms aid and the same thing is being repeated now?

SARDAR SWARAN SINGH: About the supply of the US arms to Pakistan, being a negative factor in the process of the norma lisation of the relations between India and Pakistan, we have made clear statements inside this House and outside that this is a factor which is likely to come in the way of normalisation of the relations between India and Pakistan. We have also said that it is all the more surprising that they should continue to make supplies although they have made statements, official statements, public statements that the US Government is in favour of the implementation of the Simla Agreement. In fact, they have made state ments to the effect that they welcome the Simla Agreement. All these have been placed before the House.....

SHRI BHUPESH GUPTA: That is not the point. You say that you think that America is in favour of the Simla Agreement. But America is not in favour of the Simla Agreement and that is what is being proved by its reaction.

MR. CHAIRMAN: All right. Please sit

SHRI BHUPESH GUPTA: What is his reply? You should tell him. Then I will sit down

MR. CHAIRMAN: He has given the reply. Yes, next question. Mr. K. C. Panda.

SHRI BHUPESH GUPTA: Sir, may I know one thing from you? Suppose I say, I love you, not you, but somebody and then I kick him, how is to be taken?

MR. CHAIRMAN: You will get something back. Please sit down.

240. [Transferred to the 15th May, 1973.]

POLICY OF MINING MANGANESE ORE ◆241. SHRI K. C. PANDA: SHRI DEBANANDA AMAT: f SHRI M. K. MOHTA: SHRI CHANDRAMOULI JAGA-RLAMUDI: SHRJ DAHYABHAI PATEL: SHRI LOKANATH M1SRA: SHRI K. P. SINGH DEO: SHRI SUNDAR MANI PATEL:

Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether some senior scientists of the Jawaharlal Nehru University have publicly disapproved the policy of mining manganese ore simply for the purpose of export; and
- (b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH CHANDRA HANSDA): (a) In their study on the utilisation of manganese ore, Shri Nagesh N. Hegde and Shri B. V. Rangarao, scientists of the Jawa-har Lai Nehru University have observed that exploitation of non-replanishable resources, particularly for export purposes, when the market and prices are not attractive, requires a comprehensive study and understanding.

(b) Government is aware of the situation, it has been decided to regulate the export of high grade manganese ore from the current year. Export of medium and low grade ore will also be reduced gradually. The position will be reviewed at the end of the current year.

SHRI DEBANANDA AMAT: Sir, in the year 1972 Orissa was leading in the production of manganese ore amounting to 5 lakhs and 7 thousand and odd tonnes. Maharashtra was second producing 4 lakhs and twentyfive thousand tonnes. Since then, the manganese ore registered a declining trend and there is a steep fall in the first grade manganese ore. There is a huge accumulation on the spot and even the buyers are prepared to come over to the consumption point and even to the port for exporting to foreign countries, but railway wagons are not there. My question is no doubt, manganese ore is an export oriented raw material in view of the increased steel production in the 5th Five Year Plan what are the steps the Government is going to take to

j-The question was actually asked on the floor of the House by Shri Debananda Amat.

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augment production and step up the facility, transaction facility, during the 5th Five Year Plan?

SHRI SUBODH CHANDRA HANSDA: In answer to part (b) of the question I have already stated that we are going to reduce the export. Till 1969 I have got certain figures. Those figures have been maintained. So there would be no difficulty because 90% of the manganese ore is consumed by the steel industry. I hope that will help the manganese ore mining.

SHRI CHANDRAMOULI JAGARLA-MUDI: Sir, may I know the total production and export and the foreign exchange earned by the export of manganese ore ?

SHRI S. MOHAN KUMARAMANGA-LAM: So far as the foreign exchange is concerned, I would request the hon. Member to put a separate question. I can give the figures of production and export during the last three years, 1970, 1971 and 1972.

		Produc- tion	Exports
1970	 	1673	1613
1971	 	1803	1245
1972	 	1630	617

SHRI LOKANATH MISRA: May I know what important steps is the hon. Minister taking in order to make wagons available for exports because in certain areas which are the mining centres the workers are without job? Ore is being piled up in the railway stations for want of wagons. What are the steps that the hon. Minister desires to take either to divert the manganese stock to steel centres in India or for export purposes so that the workers are not without job? The philosophy of Socialism that he professes.

MR. CHAIRMAN: You put your question.

SHRI LOKANATH MISRA: I want to ask: What are the concrete steps he proposes to take to save the labour from being unemployed? What is he doing?

SHRI S. MOHAN KUMARAMANGA-LAM: Unfortuanately, the hon. Member though he is party to the question which has been asked, does not appear to have followed what exactly is the question... SHRI LOKANATH MISRA: I have followed the question. SHRI S. MOHAN KUMARAMANGA-

LAM: The original question was in respect of the comments made by two senior scientists of Jawaharlal University about the danger in exporting too much of manganese ore. Therefore, there is no question of our trying to provide more wagons to enable export of more and more manganese. On the contrary, all these scientists...

SHRI LOKANATH MISRA: He is twisting the question. I asked what steps he was taking to divert it to the different steel centres

MR. CHAIRMAN : The question is about export.

MR. LOKANATH MISRA: Every. thing is diverted as it suits him.

SHRI S. MOHAN KUMARAMANGA-LAM: At the moment, there is no question of any manganese ore that is being mined suffering from lack of availability of transport. No doubt, we are not going to export as much of manganese ore as we have done earlier for very definite reasons, namely, particularly in relation to better quality and high grade manganese ore reserves are rather limited and we do not want to waste these reserves, by exporting all the best manganese in the country. So, the question of lack of availability of wagons for manganese ore does not arise at present.

DR. R. K. CHAKRABARTI: Just now the hon. Minister said that the export has gone down because we are not exporting the better quality of manganese ore. My question is whether a complete survey of the total availability of manganese ore has been made and whether we will lack this precious material at the end of the Fifth Five Year Plan if we continued to export it.

SHRI S. MOHAN KUMARAMANGA-

LAM: A complete survey has been made and a decision has been taken at the highest level that the export of manganese ore containing more than 46% manganese content, that is MM content, should not be continued after the 31st March of this year except in cases where we cannot get out of the commitments which have already been entered into. We will have only the manganese ore of 35 to 45% MM content and inferior varieties for export, this year. We will go on reducing it in the next two years. We will review the position further on 30th April, 1974.

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So, a policy based on the assessment of resources has been evolved to try to conserve to the maximum whatever resources we have available

SHRI LOKANATH MISRA: I should like to have a clarification. What is he going to do with the manganese ore that has piled up? He says it has not piled up. The hon. Minister does not belong to the area. He is misleading the House.

MR. CHAIRMAN: Mr. Lokanath Misra, you put your next question.

1'SHAURYA CHAKRA AWARD TO A DOCTOR

- *70. SHRI M. K. MOHTA:
 SHRI DAHYABHAI V. PATEL: SHRI
 LOKANATH MISRA: SHRI K. P.
 SINGH DEO: SHRI SUNDAR MANI
 PATEL: SHRI SITARAM JAIPURIA:
 SHRI SARDAR AMJAD ALI: SHRI
 HARSH DEO MALAVIYA:
 SHRIHIMMATSINH: Will the Minister of
 DEFENCE be pleased to state:
- (a) whether Government's attention has been invited to a report appearing in the Times of India of the 14th March, 1973 to the effect that a doctor who deserted his post during the last Indo-Pakistan war has been awarded "Shaurya Chakra" Presidential award for acts of bravery;
- (b) whether the Government of India have received any report in this regard from the Punjab Government; and
 - (c) if so, details there of?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) and (c) A report has since been received from the Government of Punjab recommending cancellation of the award. Action is being taken to cancell the award.

SHRI LOKANATH MISRA: May I know why the Defence Ministry does not verify whether a particular officer in their Ministry has deserted his post or not before giving such an award to a person? Is it being done so fictitiously?

Transferred from the 3rd May, 1973. JThe question was actually asked on the floor of the House by Shri Lokanath Misra.

SHRI VIDYA CHARAN SHUKLA: The hon. Member does not follow the question that he has put. The officer about whom the question has been put belongs to the Punjab Government Service and not to Central Government Service or to the Defence Ministry.

SHRI LOKANATH MISRA: He may belong to any Ministry. The award is being given by the Defence Ministry. The particular question I asked is whether the Defence Ministry verifies the antecedents of particular person before giving him the award

MR. CHAIRMAN: Yes, yes. His question is: do you verify the facts?

SHRI LOKANATH MISRA: In thiscase, they have brought down the image of this award by giving it to a deserter.

SHRI VIDYA CHARAN SHUKLA: In such matters where the awards are recommended by the State Governments, we presume that when the State Governments make the recommendations, they make all the scrutiny and go into the antecedents before they make any recommendations. Therefore, this award was announced based on their recommendations. After these facts came to light, we have taken action to cancel this.

SHRI LOKANATH MISRA: Which particular officer in the Government of Punjab was responsible for recommending this particular person and whether this man was related to that particular officer? If so, what action has been taken against this erring officer?

SHRI VIDYA CHARAN SHUKLA: We took up this matter with the Punjab Government. They have intimated to us that they have instituted an enquiry into this matter. As soon as their report is received by us, we will take action.

SHRI LOKANATH MISRA: Once it is established that he was a deserter ...

SHRI VIDYA CHARAN SHUKLA: We are enquiring as to who is guilty.

SHRI DEBANANDA AMAT: The one who showed lack of courage and negligence to his legitimate duty, how his name was recommended for the award, I would like to know from the hon. Minister? How did it happen?